

by the deceased in his death declaration ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT) : (a) and (b). The information is being obtained from the Government of West Bengal and the same will be laid on the Table of the Sabha on receipt.

**Use of Prevention of Violence Act in West Bengal**

495. SHRI S.P. BHATTACHARYYA : Will the Minister of HOME AFFAIRS be pleased to state the reasons for using the Prevention of Violence Act against the Workers, Trade Union activists and other democratic forces in West Bengal in violation of the promise given by Shri K.C. Pant, the Minister for Home Affairs in the Parliament that the said Act would only be used against anti-national and anti-social elements ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT) : The State Government of West Bengal have informed that no one has been detained under the West Bengal (Prevention of Violent Activities) Act, 1970 for purely trade union or political activities. All orders detaining persons under the Act had been made only with a view to prevent the commission of serious acts of violence endangering maintenance of public order.

**Explosion in Thumba Rocket Station**

496. SHRI VAYALAR RAVI : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether an explosion had occurred at the Thumba Rocket Station (ISRO) in which an employee had lost his life and a few others were injured ;

(b) whether any enquiry had been made; and

(c) if so, the findings thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFOR-

MATION AND BROADCASTING (SHRI-MATI INDIRA GANDHI) : (a) Yes, Sir. An accident took place in the Rocket Fabrication Facility at Thumba on September 6, 1971 when one of the rocket cylinders was being pressure tested which resulted in the death of one person and serious injuries to two others.

(b) Yes, Sir.

(c) The enquiry has concluded that there was no negligence on the part of anyone and the occurrence was accidental. The Committee has, however, suggested further safety measure to be adopted and these would be implemented.

**Anti-Indian Propaganda over Pak Radio, T.V. and Press**

497. SHRI R.S. PANDEY :  
SHRI AMAR NATH CHAWLA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Pakistan is carrying on all sorts of Anti-Indian Propaganda on its Radio, Television and Press, blaming India for disturbances in East Bengal and accusing India for making a war like preparation ; and

(b) if so, the steps taken to counter this propaganda in the country as well as abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATHATHY) : (a) Yes, Sir.

(b) Correct facts and our view point are presented to listeners in India and abroad through news bulletins, newsreels, commentaries and other programmes of All India Radio in its Home and External Services. Additional news services have been introduced in the External Services of A.I.R.

**Non-Utilization of Budget Provision for removing Unemployment among Educated Unemployed Persons**

498. SHRI M. RAMGOPAL REDDY